



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 6 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/185/2017 CAVT. NO. 512/17 FIXED, (HEARING), CAVT./512/2017	THE STATE OF ASSAM and ANR Versus SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA
	WITH I.A.(Civil)/3939/2017 in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
2	WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
3	WP(C)/7681/2018 B/O (HEARING)	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA SC, GMC
4	WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC

5	WA/327/2022 FIXED (HEARING)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
6	WA/397/2022 CAVT. NO.14312/022, FIXED (HEARING), CAVT./1431/2022	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. A B T HAQUE MS M KAKOTY (R-5) SC, PWD FOR CAVEATOR
- FOR ORDERS -				
7	WA/257/2022 CAVT. NO.05502/022, FIXED, CAVT./550/2022	MANOJ KUMAR CHOUDHURY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	SC, APSC MR. D P BORAH (r-7) MR. A BHATTACHARJEE (r-7) MR. P MAHANTA (r-13) MS. P SAHARIA (r-13) MR. R B GOHAIN D J CHAKMA (r-7) SC, TRANSPORT FOR CAVEATOR
	WITH I.A.(Civil)/894/2023 in WA/257/2022	MANOJ KUMAR CHOUDHURY, Versus HIMANGSHU KUMAR DAS AND 19 ORS	MR. K N CHOUDHURY	GA, ASSAM SC, TRANSPORT SC, TRANSPORT
	WITH I.A.(Civil)/1899/2023 in WA/257/2022	THE STATE OF ASSAM AND 2 ORS Versus MANOJ KUMAR CHOUDHURY AND 17 ORS.	MS. M D BORAH	MR. K N CHOUDHURY SC, APSC
8	WITH WA/149/2023	SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 13 ORS. - A	MR. P MAHANTA MS. P SAHARIA	MR. M NATH (r-8) SC, APSC MR. D P BORAH (r-8) MR. P MAHANTA (r-1) MR. R B GOHAIN (r-1) MS P BORA (r-1) MS C DAS (r-1) F. K. AHMED MR U GHOSH (r-8) SC, TRANSPORT
- FOR FRESH ADMISSION WITH STAY/BAIL -				
9	WA/157/2017 FIXED	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
10	WA/340/2023	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY	MR. S K GOSWAMI (10) MR N SARMA (10) MR. B K GOSWAMI (10) SC, SEC. EDU. SC, BTC SC, G U
11	WA/342/2023	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
12	WP(C)/4629/2023 FIXED	DR. DIPANKAR BARMAN Versus STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR R SENSUA M. A. OASIS	GA, ASSAM SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				

13	PIL/59/2023 FIXED	JITUL DEKA Versus THE STATE OF ASSAM AND 10 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, HEALTH
14	WA/151/2023 FIXED	LAILUANGPUI AND 21 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
15	WITH WA/152/2023	R. B. LALNGAILIANA AND 13 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
16	WITH WA/154/2023	NAWLSANGA R/B R.B LALNGAILIANA Versus THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
- FINAL DISPOSAL AT ADMISSION STAGE -				
17	PIL/78/2012 FIXED, CAVT./600/2021 (D/O)	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
18	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
19	WITH WP(C)/4901/2021 CAVT. NO. 06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11 GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11 MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2344/2021 in WP(C)/4901/2021	SMTI SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, PNB SC, REVENUE
	WITH I.A.(Civil)/2345/2021 in WP(C)/4901/2021	SMTI. SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PNB ASSTT.S.G.I.

WITH

I.A.(Civil)/1181/2023
in WP(C)/4901/2021

M/S SUPERLITE ACC BLOCKS INDUSTRY
Versus
THE STATE OF ASSAM AND 12 ORS

MR. K N CHOUDHURY
MR. N BHARALI

GA, ASSAM
SC, APDCL
SC, INDUSTRIES AND COMMERCE
SC, PCB
SC, REVENUE
SC, PNB

WITH

20 WP(C)/3025/2023

SMT. INDRA BASUMATARY AND 24 ORS.
Versus
THE BODOLAND TERRITORIAL COUNCIL
AND AND 56 ORS.

MR. R MAJUMDAR
MR R DHAR
MR B C MUCHAHARY

GA, ASSAM
MS. R CHOUDHURY (r 9-11,13-17,19-43-
45-48,51,53,54,33,32,35)
MRS. S ROY (r 9-11,13-17,19-43-
45-48,51,53,54,33,32,35)
MS. B. HAZARIKA (r 9-11,13-17,19-43-
45-48,51,53,54,33,32,35)
SC, BTC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE xx _____

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3681/2020 FIXED	MD. SOHIDUR MIYA @ SAHIDUL ISLAM @ SAIDUL MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/3759/2023 FIXED, WITH LCR	MUSST JAMELA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
3	WP(C)/795/2017 FIXED, WITH LCR	ABDUL KUDDUS Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R2-5) ASSTT.S.G.I.(R1)
4	WP(C)/3789/2018 FIXED, WITH LCR	AMIRUL HUSSAIN @ AMIR HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	MR B K SINGH MS. M BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2867/2021 FIXED, WITH LCR	MD. ABDUL JOLIL @ ABDUL JALIL @ ABDUL JALIL MIYA @ A JALIL MIYA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/6767/2022 FIXED, WITH LCR	SUJIT DAS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/8134/2022 FIXED, WITH LCR	RAJAB ALI @ RAJIB ALI @ RAJEN HUSSAIN @ RAZIN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/8150/2022 FIXED, WITH LCR	TARA BANU BIBI Versus THE UNION OF INDIA AND ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/3622/2023 FIXED, WITH LCR	MD. JAYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAKRABORTY MS N DEKARAJA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/4176/2023 FIXED, WITH OFFICE NOTE, LCR	MAHAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/4195/2023 FIXED	ACHIA KHATUN @ ASIA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

HEARING

12	WP(C)/5050/2020 FIXED, WITH LCR	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	Review.Pet./116/2021 FIXED, WITH LCR, WP(C)/4274/2017 (D/O)	ROKIA KHATUN @ ROKIYA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II AND WILL RISE AT
1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/864/2022 PART-HEARD, FIXED	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, SEC. EDU. SC, BTC
2	WP(C)/2988/2022 PART-HEARD	SUBHRA SABHAPANDIT Versus THE STATE OF ASSAM AND 7 ORS.	MR. I CHOWDHURY SR ADV MR. S HAZARIKA MR S SARMAH	SC, HIGHER EDU MR. K N CHOUDHURY (R-6) MR. M K CHOUDHURY (R7, R8) MR T N SRINIVASAN (R3- R5) MR. J PATOWARY (R-6) MR P BHARDWAJ (R3-R5) MR. M SARMA (R7, R8) MS N MAHANTA (R-6)
WITH				
	I.A.(Civil)/3505/2022 in WP(C)/2988/2022	CHANDANA DEKA Versus SUBHRA SABHAPANDIT AND 7 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, EDU MR. M K CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023

13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5093/2023 B/O	SUDARSHANA BATSHAH Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
ADMISSION				
2	WP(C)/1697/2016 FIXED	BAIKUNTHA HALOI, TINDAL and 203 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U K NAIR MR.H K DAS MSW YHOSHII MR.M P SARMA	GA, ASSAM SC, DLR SC, FINANCE
3	WP(C)/6807/2018 FIXED	JYOTI GOGOI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. U J SAIKIA MR. A GOHAIN	SC, ELEM. EDU SC, FINANCE
4	WITH WP(C)/5129/2017	RAJEN GOGOI and 4 ORS Versus THE STATE OF ASSAM and 5 ORS.	MR.H RAHMAN MRS.R GOGOI	MR.P NAYAK SC, ELEMENTARY EDUCATION SC, FINANCE
5	WITH WP(C)/5254/2017	KUKIL CHANGKAKATI and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.H RAHMAN MRS.R GOGOI	MR.P NAYAK SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT.
6	WITH WP(C)/5860/2017	NITUL SAIKIA and 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A BHATTACHARJEE MR.S U AHMED MRA HAWARI	SC, ELEMENTARY EDUCATION SC, FINANCE
7	WITH WP(C)/7725/2017	ROBIN BORAH and 10 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B GOSWAMI MR.A K BHUYAN MS.N BARUAH MS.B BHUYAN MS.N CHOUDHURY	SC, EDUCATION

8	WITH WP(C)/7223/2018	RUHITESWAR BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. U J SAIKIA MR. A GOHAIN	SC, ELEM. EDU SC, FINANCE
9	WP(C)/7975/2018 FIXED	MOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1- R3) ASSTT.S.G.I.
10	WP(C)/8268/2018 FIXED	HEMANTA GOGOI AND 42 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, AGRICULTURE SC, FINANCE
11	WP(C)/4521/2019 FIXED	BIBHUTI CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
12	WITH WP(C)/4502/2019	MRS. ALEE SARMA Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
13	WITH WP(C)/4504/2019	MAHANANDA BORAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
14	WITH WP(C)/4507/2019	RAMESH DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
15	WITH WP(C)/4508/2019	UTPAL JYOTI MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
16	WITH WP(C)/4509/2019	BHUPEN KUMAR SARMA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)

17	WITH WP(C)/4511/2019	PARESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
18	WITH WP(C)/4517/2019	DIPENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
19	WITH WP(C)/4519/2019	MANI SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
20	WITH WP(C)/4579/2019	KRISHNA KANTA SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
21	WITH WP(C)/4583/2019	DR. NARAYAN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
22	WITH WP(C)/5061/2019	HITENDRA NATH DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR SC, U G C SC, FINANCE DEPTT.
23	WP(C)/8453/2019 FIXED	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR. H BEZBARUA MR. U SARMA MS. P K DEVI	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4))
24	WP(C)/7416/2022 FIXED	ASHOK SINGH Versus UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MS M ROY	MR. K GOGOI (C.G.C.) DY.S.G.I.
25	WP(C)/992/2023 FIXED	RAJENDRA PHANGLO Versus THE STATE OF ASSAM AND 10 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, AG SC, N C HILLS SC, FINANCE SC, PWD

26	WP(C)/1901/2023 FIXED	PHUKAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR A SARANIA	GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE
27	WP(C)/1916/2023 FIXED	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
<u>ORDERS</u>				
28	WP(C)/264/2021 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) MR. A CHAMUAH SC, U G C (R-4)
	WITH I.A.(Civil)/1676/2021 in WP(C)/264/2021	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ORS	MR. M A I HUSSAIN MR A R BHUYAN MR N ISLAM	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
29	I.A.(Civil)/2609/2023 FIXED in WP(C)/4328/2023 WITH WP(C)/4328/2023	THE BANK OF BARODA AND 3 ORS Versus DEBOPRIYO DUTTA AND ANR	MR B P BORAH MR P J DUTTA	
		DEBOPRIYO DUTTA AND ANR Versus THE BANK OF BARODA AND 3 ORS	MR D DEKA MR N J KUMAR	MR B P BORAH SC, BANK OF BARODA
<u>HEARING</u>				
30	WP(C)/5698/2012 FIXED, WITH CR/324/1995 (D/O)	AJIT KUMAR SAHU and 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M DEKA MR.M ISLAM MR.S HOQUE MS.A BORUAH	MR.B GOGOI SC, EDU SC, FINANCE
	WITH WP(C)/4791/2014	NUR JAMAL MAZUMDER and ANR, Versus THE STATE OF ASSAM and 2 ORS,	MR.M DEKA MR.S ISLAM MR.S HOQUE	SC, ELEMENTARY EDUCATION MRSA VERMA
32	WP(C)/713/2018 FIXED	ANARSI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. S ALAM	MR. K K PARASAR,CGC. R 1 to 4 ASSTT.S.G.I.
33	WP(C)/4805/2022 FIXED	ANANTA NATH (CISF NO. 901405764 HC/GD) Versus THE UNION OF INDIA AND 8 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	MR. D J DAS ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/118/2022 FIXED	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R SHARMA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR. A SAIKIA (R-7) MR. A S ALI (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R- 1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
	WITH I.A.(Civil)/1777/2022 in WP(C)/118/2022	BADAN CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R- 1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
2	WP(C)/368/2023 CAVT. NO.00462/023, FIXED, CAVT. NO. 46/23 (D/O)	CHINTAMANI BOL Versus THE STATE OF ASSAM AND 12 ORS	MR. R ALI MR. M K HUSSAIN MRS. S Y AHMED MR H A AHMED MR K U AHMED MR. R ISLAM MR. M ALOM	SC, P AND R.D. GA, ASSAM MR. M H TALUKDAR (r-4) MD. S ALOM FOR CAVEATOR
3	WP(C)/3262/2023 FIXED	APURBA BALLAV GOSWAMI Versus THE UNION OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MS. ANASUYA C	MR H K DAS (r-5,6) MR. K K PARASAR (R-1-4) MR N K SARMA (r-5,6) DY.S.G.I.

ORDERS

4	WP(C)/1721/2022 FIXED	KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
---	--------------------------	--	---	---

HEARING

5	WP(C)/541/2012 PART-HEARD	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
6	WP(C)/3/2019 PART-HEARD	IKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPT.)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4636/2023 BY SLIP	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
2	WP(C)/5037/2023 BY SLIP	JEEVANJYOT KAUER SETHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DHANUKA	SC, N M C SC, HEALTH
3	WP(C)/5200/2023 B/O	DR. JAGADISH HANSA Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR B DEURI MR H BETALA MR C KUMAR	DY.S.G.I. SC, ASSAM UNIVERSITY SC, U G C
ADMISSION				
4	WP(C)/73/2016 PART-HEARD, FIXED	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR Versus THE STATE OF ASSAM and 6 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	MR. K K PARASAR, CGC (R-6&7)
5	WP(C)/4492/2015 FIXED	SHAHIBUR RAHMAN Versus THE STATE OF ASSAM and 6 ORS	MR.H R A CHOUDHURY MR.H R CHOUDHURY MR.J M SOLAMAN	MRH I CHOUDHURY(R-8) GA, ASSAM(R3) MR.J I BORBHUIYA(R-8) MR.A R TALUKDAR(R-6, 7 & 8) MR.L MOHAN(R-8) MS.F BEGUM(R-8) SC, ELEMENTARY EDUCATION(R1-2, 4,5) MR.K H CHOUDHURYR-8
WITH				
6	WP(C)/666/2019 CAVT. NO. 0014/2019	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
7	WP(C)/6307/2017 FIXED	ON THE DEATH OF BHATOU BORO REPRESENTED BY HIS LEGAL HEIR SMTI. SONESWARI BORO Versus THE STATE OF ASSAM and 2 ORS.	MR.A B ROY MR. S DEKA MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH

8	WP(C)/7741/2018 B/O	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MRS S B CHOUDHURY MR. A M BARBHUIYA MR. A M MAZUMDER	SC, ELEM. EDU GA, ASSAM
9	WP(C)/9361/2019 FIXED	KARAM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI MR B S DEKA	MR. N NATH MR. A DEKA (R4) MR. D P BORAH (R-4) MR. A BHATTACHARJEE (R-4) MR B KAUSHIK SC, SEC. EDU. SC, GAUHATI UNNIVERSITY
10	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
11	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
12	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
13	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
14	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
15	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
16	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
17	WP(C)/2987/2020 B/O	HASNINE ALAM Versus THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, AG SC, G.H.C SC, FINANCE
18	WP(C)/321/2021 B/O, WITH WP(C)/3289/2020 (D/O)	KAMDEV SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	MR. A DEKA (R-4) MR. I ALAM (SC,NCTE) MR. A K AHMED (R-6) MR. P THAKURIA MR. S BARMAN MR A AHMED (R-6) SC, SEC. EDU. SC, G U

19	WITH WP(C)/2001/2020	KAMDEV SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MS. A TALUKDAR	MR. A DEKA SC, SEC. EDU.
20	WP(C)/3166/2021 CAVT. NO.03852/021, FIXED	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN SC, SEC. EDU. FOR CAVEATOR SC, DIB. UNIVERSITY
21	WP(C)/2255/2022 B/O	SHAH ALOM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MS S DAS	SC, ELEM. EDU MR F U BARBHUIYA MR M HUSSAIN (R-8) SC, SSAM
22	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI SC, FINANCE ASSTT.S.G.I.
23	WP(C)/7193/2022 FIXED	TAJ UDDIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, HIGHER EDU MR. A Y CHOUDHURY (R-3,4,5) MR. T A CHOUDHURY (R-3,4,5) SC, G U
24	WP(C)/1936/2023 FIXED	GAZI RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR M CHOUDHURY MR N SARMA MR. M MONDAL	MR S MUKTAR (R-4) MR. S RAHMAN (R-4) SC, SEC. EDU.
25	WP(C)/2555/2023 BY SLIP	NIJARA BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MR. S BISWAS MS D DEVI	GA, ASSAM SC, SEC. EDU.
26	WP(C)/3726/2023 B/O	MRS. B RUMA SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MR. K GOGOI DY.S.G.I. SC, ASSAM UNIVERSITY
ORDERS				
27	WP(C)/1681/2020 FIXED, WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
28	Cont.Cas(C)/570/2022 B/O	RAHUL AMIN AND ANR Versus SURANJANA SENAPATI	MR. R ALI H A AHMED MR A S SK	
29	Review.Pet./15/2023 B/O, IN WP(C)/5892/2017(D/O)	M/S S.M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MS S KEJRIWAL	SC, APDCL
30	Review.Pet./70/2023 FIXED, WITH WP(C)/2279/2022 (D/O)	FAZLUR RAHMAN LASKAR Versus MOJIBUR RAHMAN BARBHUIYA AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
31	Review.Pet./74/2023 FIXED, IN WP(C)/5643/2021 (D/O)	THE STATE OF ASSAM Versus BHUBON CHANDRA DAS AND 5 ORS.	MR. R BORPUJARI MR. B GOGOI MR A CHALIHA	MS. B BHUYAN MS P.BORAH (r-1) MR. A KHOUND (r-1) MS B BORA (r-1) MR J DAS (r-1) MS M.CHAKRABORTY (r-1)
32	Review.Pet./94/2023 FIXED	THE STATE OF ASSAM Versus SRI CHANDRAMA DEVI AND 2 ORS	MR. R MAZUMDAR MR. N J KHATANIAR	MR. M P SARMA (r-1) MS S SARMA HAZARIKA (r-1) MR A CHETIA (r-1)
33	Cont.Cas(C)/367/2023 B/O	NILADRI SANKAR DAS AND 5 ORS. Versus NARAYAN KONWAR	MR. K MIRA MR. H A TALUKDAR	

34	I.A.(Civil)/1224/2023 B/O in WP(C)/371/2023 WITH WP(C)/371/2023	MD. SAIFUL ISLAM Versus ANISUR RAHMAN AND 6 ORS. ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR F Z MAZUMDER MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM MR. D A KAIYUM MR. M S MONDAL SC, EDU GA, ASSAM SC, SEC. EDU.
35	WP(C)/2821/2023 B/O	DR. KARUNA CHAMARIA NEE GOENKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MS N NEWME	SC, HIGHER EDU SC, U G C
36	WP(C)/4255/2023 FIXED, WITH OFFICE NOTE	SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS	MS. D BORGOHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) SC, EDU
<u>HEARING</u>				
37	WP(C)/7406/2015 PART-HEARD, FIXED	THANESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG MR. R K TALUKDAR
38	WP(C)/4648/2018 PART-HEARD, FIXED	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
39	WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
40	WP(C)/1069/2015 FIXED	REHENA BEGUM, Versus THE STATE OF ASSAM and 6 ORS,	MR.M A I HUSSAIN MRA R BHUYAN	MR.H R A CHOUDHURY(R- 6&7) GA, ASSAM(R3) MR.F U BORBHUIYAR- 6and7 MR.S H ZAMAN(R-4) SC, SECONDARY EDUCATION(R1) MR.J M SULAIMAN(R-4)
41	WP(C)/2763/2015 FIXED	MD ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA MR A K DAS J. AKTAR	MR.S K GHOSH(R-5) SC, ELEMENTARY EDUCATION
42	WP(C)/1924/2017 B/O	SOLEMAN KHANDAKER Versus THE STATE OF ASSAM and 6 ORS.	MD.M Z SHAH MR.H A AHMED MR.R ALI MR.P RAHMAN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) MR. A CHALIHA, SC, FINANCE DEPTT. (R-7)
43	WP(C)/6604/2022 FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS M DAS	SC, HIGHER EDU SC, AG
44	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Mat.App./47/2018 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR S S DEY MR. C S HAZARIKA MR. A BHATTACHARJEE MS. M NATH	MR. B BARUAH (R1-R4) MS. S BORA (R1-R4)
2	Crl.A./389/2018 1005 Y 7 M 7 D :WITH LCR 6 FILES, P.B.-2, FIXED WITH	JASHIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR A ALOM MR. A H M R CHOUDHURY	PP, ASSAM
3	Death Sentence Ref./3/2018	THE STATE OF ASSAM Versus JASHIM UDDIN BARBHUIYA	MR. T J MAHANTA (AMICUS CURIAE) PP, ASSAM	MR. K A MAZUMDER (FOR INFORMANT) SRI MRINMOY DUTTA, AMICUS CURIAE MS N K BARBHUIYA (FOR INFORMANT) MR. A MALIK (FOR INFORMANT)
4	CRL.A(J)/52/2020 9 Y 11 M 5 D :WITH LCR 5 FILES, P.B.-3, FIXED WITH I.A.(Crl.)/154/2023 in CRL.A(J)/52/2020	BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE MR. B BARUAH MR. B BARUAH MR S HUSSAIN	PP, ASSAM
		BUDHIRAM MARDI Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
5	Crl.A./18/2022 WITH LCR 5 FILES, P.B.-2	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR A N IQBAL	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3013/2023 FIXED	RANJAN RABHA Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH MS N T MANPOONG	PP, ASSAM
2	Bail Appln./3154/2023	JOYDEEP GHOSH @ RABI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS N AKTAR	PP, ASSAM
3	Bail Appln./3155/2023	ASAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR G ALAM MR S R A NASER MR. A S TAPADER	PP, ASSAM
4	Bail Appln./3156/2023	BISHAL BANIK @ CHIRANJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
5	Bail Appln./3157/2023	MD MAJNU SHEK Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
6	Bail Appln./3158/2023	SADDIK HUSSAIN RAJBARBHUIYA Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
7	Bail Appln./3160/2023	AKRAM HUSSAIN Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
8	Bail Appln./3161/2023	PINTU NATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
9	Bail Appln./3163/2023	ABDUS SOBAHAN Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
10	Bail Appln./3164/2023	TAMO KAYE Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA	SC, WILD LIFE PROTECTION
11	Bail Appln./3172/2023	ABDUL AWAL AHMED Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
12	Bail Appln./3174/2023	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	PP, ASSAM
13	Bail Appln./3175/2023	SHRI NUR ISLAM Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM

14	Bail Appln./3178/2023	MD. HABIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MS. L ISLAM	PP, ASSAM
15	Bail Appln./3180/2023	DULAL HUSSAIN Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
16	Bail Appln./3182/2023 B/O	PAWAN CHAUDHARI @ PAWAN CHAUDHURY Versus CENTRAL BUREAU OF INVESTIGATION	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR	SC, CBI
MOTION				
17	Crl.Rev.P./307/2023 FIXED	RAMESH RAI Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS. R. R. SAIKIA	PP, ASSAM
18	AB/2945/2023 FIXED	ABUL BASAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
19	AB/3086/2023	RAFIK ALI MANDAL @ RAFIK ALI AND ANR. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
20	AB/3088/2023	MOYJUDDIN SHEIKH @ MUN HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
ADMISSION				
21	Crl.Pet./340/2020 WITH LCR 3 FILES, FIXED	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH	MR. K GOGOI ASSTT.S.G.I.
WITH I.A.(Crl.)/410/2022 in Crl.Pet./340/2020				
		ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
WITH				
22	Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
WITH I.A.(Crl.)/408/2022 in Crl.Pet./649/2022				
		ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
WITH				
23	Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
WITH I.A.(Crl.)/409/2022 in Crl.Pet./650/2022				
		ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
24	Crl.Pet./374/2023 WITH LCR 1 FILE, FIXED	SASHI KUMAR DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MR H R A CHOUDHURY (R-2) MR. A AHMED (r-2) MR. I U CHOWDHURY (R-2) PP, ASSAM

25	Crl.Pet./412/2023 WITH LCR(5 PARTS), FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN G BORO R BARMAN	PP, ASSAM
26	Crl.Pet./808/2023 FIXED	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR. N HASAN (r-2) MR. A HASAN (r-2) A ALI (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./2241/2023 WITH OFFICE NOTE, LCR FILE, FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
28	Bail Appln./2322/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SADEK ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA MR M HOQUE	PP, ASSAM
29	Bail Appln./2392/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ABDUL JALIL ALI @ MD. ABDUL JALIL AND ANR. Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
30	Bail Appln./2610/2023 WITH OFFICE NOTE, FIXED	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
31	Bail Appln./2679/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MD. ISLAM UDDIN Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. M H BARBHUYAN	PP, ASSAM
32	Bail Appln./2802/2023 B/O	UTPAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR A RAHMAN	PP, ASSAM
33	Bail Appln./2817/2023 WITH OFFICE NOTE, FIXED	TAJ UDDIN @ TAJIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR H I CHOUDHURY MR. A S TAPADER MR REZABUL HOQUE	PP, ASSAM
34	Bail Appln./2830/2023 FIXED	SAHABUDDIN @ MD SAHABUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
35	Bail Appln./2918/2023 WITH OFFICE NOTE, FIXED	MALEKA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
36	Bail Appln./2957/2023 FIXED	MARAMI BEGUM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
37	Bail Appln./2970/2023 FIXED	MONTOSH PAUL Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
38	Bail Appln./3084/2023 FIXED	RAJESH DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
39	Bail Appln./3040/2023	NOOR HUSSAIN Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
40	Bail Appln./3112/2023 WITH OFFICE NOTE, FIXED	ABHINAV KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
41	AB/1260/2023 FIXED	ASHARFI RAY Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
42	AB/1823/2023 FIXED	DIPEN RABHA @ DIPEN CHANDRA RABHA Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MRS R BEGUM	MR A K AHMED (R-2) K SHIKDER PP, ASSAM
43	AB/1882/2023 FIXED	JANISWAR MAHILARI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

44	AB/2606/2023 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR B BURAGOHAIN (r-2) MR. P BOIRAGI (r-2) MRS. B TALUKDAR (r-2) PP, ASSAM
45	AB/2630/2023 WITH CASE DIARY	SHYAMSUNDAR MONDAL Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI S N ULLAH	PP, ASSAM
46	AB/2920/2023 FIXED	RABI CHANDRA SEAL @ RABI SEAL Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA	PP, ASSAM

ORDERS

47	Crl.Pet./734/2023 WITH LCR 1 FILE, FIXED	RABI DAS AND ANR Versus THE UNION OF INDIA AND ANR	MR B CHANDA	MR. K K PARASAR (C.G.C., R1) DY.S.G.I.
48	Crl.Pet./818/2023 FIXED	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
49	WITH Crl.Pet./824/2023	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
50	WITH Crl.Pet./836/2023	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
51	WITH Crl.Pet./837/2023	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	

HEARING

52	Crl.A./126/2021 WITH LCR 2 FILES, B/O	KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MS. D SAIKIA (R-1) MR P PRAWAR
----	--	---	---	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/2408/2012 FIXED	RAJU KUTUM Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	GA, ASSAM MR.A J DAS MR.I CHOWDHURY MRJ PAYENG MS.J BORUAH MR.P DEKA MR.A K BARUAH
2	WP(C)/3978/2012	DILIP SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA	DR.B AHMED SC, CO-OP. MR.D DAS MR.Z AHMED
3	WP(C)/4713/2012	ASHOK KUMAR SARMA Versus THE STATE OF ASSAM AND ORS	MR.H RAHMAN MR.P D NAIR MR.P GOSWAMI MR G ALAM MR.P J MEDHI MS.S GOGOI	MR.U K GOSWAMI SC, EDU
4	WP(C)/4734/2012	DHAN SHARMAH Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.D P BORAH SC, HEALTH
ADMISSION				
5	WP(C)/6330/2022 FIXED, WITH AFFIDAVIT	DR. BHUPEN SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
6	WP(C)/420/2023 FIXED	VIKRAMJEET DUTTA Versus UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MRS. R DEVI (C.G.C., R1-R4) MR. B GOGOI (r-5,6) MR A CHALIHA (r-5,6) MR M BHUYAN (r-5,6) DY.S.G.I.
7	WP(C)/2598/2023 FIXED	SAURABH SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA	GA, ASSAM MR. U K NAIR (r-3) MS. L DAS (r-3) MR. M P SARMA (r-3) MR A CHAKRABORTY (r-3) MS D MAHANTA (r-3)

8	WP(C)/3348/2023 B/O	RAJASHREE SHARMA Versus THE STATE OF ASSAM AND 7 ORS	DR G J SHARMA MR. S DUTTA MR S NATH MS. I DAS	GA, ASSAM SC, AG SC, FOREST
---	------------------------	---	--	-----------------------------------

ORDERS

9	WP(C)/4272/2023 FIXED	RUPJYOTI SAIKIA CHANGMAI AND 8 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. L GOGOI	GA, ASSAM SC, REVENUE
---	--------------------------	--	-------------	--------------------------

HEARING

10	WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA
11	WP(C)/3069/2022	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
12	WP(C)/6608/2022	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/905/2012	M/S. ASSAM ARUNACHAL ROAD CARRIERS and ANR. Versus THE STATE OF ARUNACHAL PRADESH and ORS.	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MS.D CHAKRABORTY MR.K RAJBONGSHI	MR.P K ROY SC, F C I GA, AP
2 WP(C)/1011/2013 CAVT. NO. 49/2013	BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT. LTD. and ANR.	MR.P KALITA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA MR. S CHAMARIA (R-1) MR.K KALITA MR A N SARMAH FOR CAVEATOR MR.A ZAHID
ADMISSION			
3 WP(C)/3454/2020 FIXED	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)
4 WP(C)/4353/2021 FIXED	12 NO. JIA KALAH I MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7) MR M CHETIA
HEARING			
5 WP(C)/5237/2013 PART-HEARD, FIXED	M/S DOWN TOWN HOSPITAL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
6 WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2345/2017 FIXED, WITH WP(C)/5100/2012 (D/O)	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FCSCA MR.F U BORBHUIYA(R-4) MR. M R ADHIKARI (GA, ASSAM) R-1,2 & 3 MS.S DASR-4
2	WP(C)/2509/2018 FIXED	ON THE DEATH OF SABIR AHMED, HIS LEGAL HEIRS Versus THE ASSAM UNIVERSITY AND 3 ORS. (B)	MR. M DUTTA MR. M ISLAM MR. J BHARALI	SC, ASSAM UNIVERSITY
3	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B M DEKA (P-10) MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
4	WP(C)/5781/2020 FIXED	LOKNATH BORA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE
5	WP(C)/423/2021 FIXED	AKSHENDRA PATGIRI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM MS. J GOGOI,(SC, SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT)
6	WITH Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 9 ORS.	MR.I ALAM MR.T SK	MS. S KHANIKAR (R5) MS U DAS (R2, R5)
	WITH I.A.(Civil)/635/2022 in Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 11 ORS.	MR.T SK	
7	WP(C)/2247/2021 FIXED	SUMAN MAZUMDAR Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
8	WP(C)/5430/2021 FIXED	PRATIBHA DEVI Versus THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S DUTTA MR. S DUTTA SC, A G V B

9	WP(C)/5478/2021 FIXED	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
10	WITH WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
11	WITH WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
12	WITH WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
HEARING				
13	WP(C)/177/2011 FIXED	NEPUR DAS Versus THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO
14	WP(C)/5609/2012 FIXED	SUCHINTA KUMAR DAS Versus THE ASSAM STATE OF ASSAM and 4 ORS	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.M K CHOUDHURY MR.U RAJBANSHI MR.S SAIKIA MR.A BARKATAKI MRP BHARDWAJ SC, PWD
15	WP(C)/5752/2013 FIXED	PADMA LUCHAN BARUAH and 2 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.B C DAS MR.S S DEY MR.S CHAUHAN(R-17) GA, ASSAM MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE SC, APSC MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.K R PATGIRI MR.I CHOUDHURY MRD MONDAL MR.U DUTTA MR.D DAS MR.D BORAH MR.A CHOUDHURY MR.R GOGOI MR.A K BARUAH MS.T JINI MR.M J DAS MR. N BARAH SC, EDU MR.R SINGHA MR.H K BORA MR.N BORAH

16	WITH WP(C)/4325/2012	HIRANYA KUMAR NATH and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MR.U K NAIR MRS.R DEVI MR.A CHETRY MR.A R TAHBILDAR MR.M P SARMA	MR.B C DAS MR.S S DEY MR.B D KONWAR MR.Z MUKIT MR.O P BHATI MR.A SATTAR MR.M NATH MR.D MOZUMDER MR.A BHATTACHARJEE SC, APSC MR.R DE(R-5) MR.I CHOWDHURY MR.M CHOUDHURY MR.S SAIKIA MR.D P BORAH MR.K R PATGIRI(R-5) MS.S KHANIKAR MR.A ROY MR.D SARMA(R-4) MR.U DUTTA MR. D MAZUMDAR MR.B GOGOI MR.A GOGOI MR.D BORAH MR.M CHOUDHURY MR.I F ALI MR.P CHETIA(R-4) SC, EDU MR.R P GUPTA MRSA VERMA MR.N KHATANIAR MR.J HUDA(R-4) MR.N BORAH
17	WITH WP(C)/5906/2013	NIRUPAN NATH and 4 ORS Versus THE STATE OF ASSAM AND 20 ORS	MRH I CHOUDHURYP-1 to 5 MR.D K SARMAH(P-1 to 5) MRA R BHUIYAN MR.N PATHAK(P-1 to 5)	MR.S S DEY MR.S CHAUHANR- 17 MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.A CHOWDHURY MR.K R PATGIRI MR.A R SHOME(R- 17) MR.I CHOUDHURY MRD MONDAL MR.D DAS MR.D BORAH MR.A K BARUAH MS.T JINI MR.J BHATI MR.R SINGHA MR.M J DAS SC, EDU MR.N BORAH MR.H K BORA
18	WITH WP(C)/7378/2013	DIPAN KANTI SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE SC, APSC MR.D P BORAH SC, EDU
19	WP(C)/1565/2015 FIXED	PABITRA BARUAH and 12 ORS Versus ASSAM STATE ELECTRICITY BOARD and 14 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAMR6 SC, APDCL(R1-5)

20	WP(C)/7845/2015 FIXED	NO.971420374 CONSTABLE/GD SRI SANTOSH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR B D DAS MR.R SARMA MR.P P BARUAH MRS R DEKA MR. R SARMA	MR. S C KEYAL C.G.C. MR. R K D CHOUDHURY MR.M PHUKANR-1 to 5 ASSTT.S.G.I.
21	WP(C)/3277/2016 FIXED	SMTI. MANJU KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR.S KALITA MR.S DAS MR. M K SHARMA MR.K BORUAH MS. S S SAIKIA MRS. P BARUAH MR G DAS MR.P BORDOLOI MR.A C KALITA MS.C BAISHYA MR. G MISHRA	GA, ASSAM MR.U C RABHA R-4 MR. A DEKA (r-4) MR. JUNM LASKAR (r-4) MR D DUTTA (r-4) MR.S M SARMA (R-4) MR.M M DEKA (R-4) MS. J GHOSH (r-4) SC, FINANCE
22	WP(C)/2685/2018 B/O	NIRANJAN MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHOUDHURY MR. A K BARUAH A M I RAHMAN	SC, TRANSPORT SC, A S T C
23	WP(C)/7190/2019	GO-4005W KRISHNA KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	MR. S C KEYAL (R-1,2,3,4 & 6) MR. B CHAKRABORTY (SC, UPSC, (R-5)) MR. S K MEDHI DR ANKIT TODI (r-5) ASSTT. S.G.I.
24	WITH WP(C)/7195/2019	GO-3976P VINAY SINGH Versus THE UNION OF INDIA AND 5 ORS	MRS. R BORAH MR. D BORAH	MR. S C KEYAL (R-1,2,3,4 & 6) MR. B CHAKRABORTY (SC, UPSC, (R-5)) MR. S K MEDHI DR ANKIT TODI (r-5) ASSTT. S.G.I.
25	WITH WP(C)/7217/2019	GO-4369H AMIT YADAV Versus THE UNION OF INDIA AND 5 ORS.	MRS. R BORAH MR. D BORAH	MR. S C KEYAL MR. S K MEDHI ASSTT.S.G.I. SC, UPSC
26	Review.Pet./92/2020 WITH WP(C)/261/2007 (D/O)	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 2 ORS. Versus SRI NETRAMONI BARUAH	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	
27	WITH WP(C)/3008/2020	NETRAMONI BARUAH Versus THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA
	WITH I.A.(Civil)/1748/2020 in WP(C)/3008/2020	THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. Versus NETRAMONI BARUAH	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR. P K ROYCHOUDHURY
28	WP(C)/2452/2020 FIXED	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
29	WP(C)/2192/2021 FIXED	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	MR M H AHMED (r-6) GA, ASSAM I AMIN (r-6) MS. N SULTANA (R NO.6)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 SAO/4/2009 (HEARING), WITH LCR	UMARUDDIN AHMED and ORS Versus ON THE DEATH OF KAMARUDDIN AHMED, HIS LEGAL HEIRS, SEHNAJ BEGUM AND ORS.	MR. S C KEYAL MS.M CHOUDHURY MR.S K GHOSH MR.M CHOUDHURY MR.S DUTTA MR.S PAL	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA
2 RSA/29/2009 (HEARING), WITH LCR	PEWGALI BASUMATARI and ORS. Versus RABIT BASUMATARY and ORS.	MR.S SINGH MRG JALAN MR.S S SARMA	MR.K GOSWAMI MR S DAS MR. C K S BARUAH MR. C K S BARUAH MR. C K S BARUAH MS.A DEY MR.D M NATH
MOTION			
3 CRP/132/2023 FIXED	L. HMACHHUANI CHONGLOI Versus KIMNEMTING VAIPHEI AND 2 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	
ADMISSION			
4 CRP/33/2023 FIXED	MAHANANDA DEKA Versus KALYAN RAJBONGSHI	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	MR D GOSWAMI MR R D GOSWAMI
ORDERS			
5 FAO/45/2023 CAVT. NO.07572/023, FIXED	M/S MEE INFRASTRUCTURE PVT. LTD COMPANY AND 3 ORS. Versus SARALA KALITA AND 47 ORS.	MR. S D PURKAYASTHA MR. N DAS MD A ISLAM MS S.S.BORA	MS. S CHAKRAVARTY (R1 TO 7) MRS. P. SARMA (R1 TO 7) MR A K RAI JYOTISH DAS (R- 44 TO 48) MR B YADAV MS P DEY (R- 44 TO 48) FOR CAVEATOR
HEARING			
6 RFA/60/2020 P/H, WITH LCR, FIXED	BHASKAR KR. BAISHYA Versus SMTI. USHA RANI BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR	MR. S SARMA (r-2) MR. J DEKA (r-1) MR. T K BHUYAN (r-3,4) MR. S K DEKA (r-2)

	WITH I.A.(Civil)/3131/2022 in RFA/60/2020	PRANAB JYOTI BAISHYA Versus BHASKAR KR. BAISHYA AND 3 ORS.	MR S SARMA MR. T K BHUYAN MR. S K DEKA	MR. T U LASKAR
7	Crl.A./236/2022 PART-HEARD, LCR 3 FILES, FIXED	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	SAO/4/2011 WITH LCR, FIXED	AKRAM UDDIN BARBHUIYA and 4 ORS Versus MUSST.MALLIKA BIBI	MR.P K DEKA MR.I H LASKAR MS.I KRISHNATRAIYA MS.S ACHARYYA MR. S ALAM MS.R DEWAN	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR.S R BARBHUIYA
9	RSA/11/2011 WITH LCR, FIXED	SMT. PHULESHWARI MALI and 6 ORS, Versus SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA
10	RSA/11/2012 WITH LCR	RAM NARAYAN RAJBHOR Versus GEETA GHOSH @ GEETA KALITA AND ORS	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MS.D CHAKRABORTY	MR.R J BORDOLOI MR.P K TALUKDAR MR.T BARUAH MR. R ALI M KALITA MR M BORO
11	RSA/151/2012 WITH LCR, FIXED	SAMAD ALI Versus HEIRS OF LATE AJGAR ALI MAINUDDIN SON and ORS,,	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN
12	RSA/260/2014 WITH LCR	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/2034/2020 in RSA/260/2014	RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	
	WITH I.A.(Civil)/2915/2022 in RSA/260/2014	RINTI MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR. A GANGULY	DR. B AHMED SC, CENTRAL BANK OF INDIA
13	WITH RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/1297/2020 in RSA/43/2015	SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR	MR. P MAHANTA	

14	MFA/76/2016 CAVT. NO. 812/2016 WITH LCR, FIXED	THE UNION OF INDIA and ANR Versus M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
15	RSA/125/2017 WITH LCR, FIXED	DR MUHIBUL ISLAM Versus MD IKRAMUL MAJID	MR.C BARUAH MR.D BARUAH MR.B BARUAH	MR. D MAZUMDAR Sr. Adv. MR.P BORAH MS.J KAKOTI
16	MFA/18/2018 WITH LCR WITH I.A.(Civil)/752/2018 in MFA/18/2018 WITH I.A.(Civil)/708/2021 in MFA/18/2018	NATIONAL INSURANCE CO LTD Versus JAHANARA KHATUN and 3 ORS NATIONAL INSURANCE CO. LTD Versus JAHANARA KHATUN AND 3 ORS NATIONAL INSURANCE CO LTD. Versus JAHANARA KHATUN AND 3 ORS.	MR. A SAIKIA MS P HUJURI MRS. A BORAH MR R K BHATRA MR. A SAIKIA MS P HUJURI MRS. A BORAH MR. R K BHATRA	MR A SARMA MR B J MUKHERJEE MR R DUTTA MR A SARMA MR B J MUKHERJEE MR R DUTTA MR. B J MUKHERJEE
17	RFA/43/2018 WITH LCR, FIXED WITH I.A.(Civil)/1469/2018 in RFA/43/2018	SRI BIJOY NANDI AND 3 ORS Versus SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR. A K GUPTA MR. R S MISHRA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
18	Review.Pet./97/2018 in RSA/73/2013 (D/O), WITH LCR	ON THE DEATH OF BAJRANGLAL MODI HIS LEGAL HEIR SMT PREM LOTA MODI Versus SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	MR G N SAHEWALLA MR. P DEKA MR. A SAHEWALLA MR. M SAHEWALLA
19	RFA/130/2018 WITH LCR, FIXED	ON THE DEATH OF MUKUNDA CHANDRA DAS, HIS LEGAL HEIR, SWAPNA DAS AND 2 ORS Versus SMTI MEENA DEVI	MR. P BORAH MRS K M SAIKIA MRS K M SAIKIA	MR. N ALAM MD. S U AHMED MD. S U AHMED MS. K JAIN MS. K JAIN
20	RSA/109/2019 WITH LCR, FIXED	SRI HIRALAL OJAH Versus SRI KRISHNA KANTA OJAH	MR. S S S RAHMAN MR. D BAGCHI	MR. S. DEY MR P DEKA MR. B BORA
21	RFA/14/2021 WITH LCR, FIXED	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS Versus MD. MUHIBUR RAHMAN	MR. D NATH MR B GOSWAMI ADDL. AG, ASSAM SR. ADDL A.G. ASSAM	MR. N D SARMA MR M AHMED MR. A BORPUZARI MR. P K SHARMA
<u>STAY MATTERS</u>				
22	Tr.P.(C)./67/2023 FIXED	KANCHAN DUTTA Versus RAJASHRI DAS @ RAJASHRI DUTTA	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023

12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3152/2023	ABDUL ALI @ SORU Versus THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
2 Bail Appln./3153/2023	BALKISHAN DUASAD AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
3 Bail Appln./3162/2023	GURUMAYUM BONAJIT SHARMA AND ANR. Versus THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	PP, ASSAM
4 Bail Appln./3167/2023	ABDUL HUSSAIN @ ABDUL HUSEN AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
5 Bail Appln./3173/2023	MD. ABDUL JALIL AND 2 ORS. Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN	PP, ASSAM
<u>MOTION</u>			
6 Crl.Pet./949/2023	GAUTAM BASU Versus THE STATE OF ASSAM AND ANR	MR J C GAUR M. DEY MS. L SRIVASTAVA	PP, ASSAM
7 Crl.Pet./951/2023	DIPALI DAS Versus CHAITALI CHAKRABORTY AND ANR	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	PP, ASSAM
8 Crl.Pet./952/2023	SAFIKUL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
9 Crl.Pet./953/2023	SHEKH ABDULLA Versus THE STATE OF ASSAM AND ANR	MR R YASIN MR. S H CHOUDHURY	PP, ASSAM
10 Crl.Pet./954/2023	JONATHON TERANG Versus THE STATE OF ASSAM AND ANR.	MR. V RAJKHOWA MR A.J.SARMA	PP, ASSAM
11 Crl.Pet./955/2023	SUKINATH BHOWMIK AND ANR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM

12	AB/3029/2023	HANIF ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR R A AHMED MR A ALAM	PP, ASSAM
13	AB/3030/2023	MRINAL ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
14	AB/3036/2023	LATIF ALI @ ABDUL LATIF SK Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
15	AB/3084/2023	BIPUL ALI Versus THE STATE OF ASSAM	MR H BARUAH MR P BORAH	PP, ASSAM
16	AB/3085/2023	SAHAB UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./2758/2023 FIXED	HUIREM RAJEN MEITEI @ HUIRAM RAJEN SING @ H RAJEN MEITEI Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA MS. L ISLAM	SC, NCB
18	Bail Appln./3010/2023	BIPUL JOY WAR Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
19	Bail Appln./3018/2023 FIXED	MONTOSH PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
BAIL HEARING				
20	AB/1498/2023 WITH OFFICE NOTE, FIXED	MANOWARA BEGUM Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR. P TELI	PP, ASSAM
21	AB/1850/2023 FIXED	JALIL ALI AND ANR. Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
22	AB/1891/2023	ABED ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
23	AB/1901/2023 FIXED	MD. TAHIJUL ISLAM @ TAHEJUL ISLAM @ TARU MIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
24	AB/2074/2023	MILON JYOTI NATH Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
25	AB/2112/2023 FIXED	MD ASHID ALI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
26	AB/2174/2023 FIXED	JAHARUDDIN ALI AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
27	AB/2377/2023 FIXED	ISTAKFAR HUSSAIN Versus THE STATE OF ASSAM	MR. R BORO	PP, ASSAM
28	AB/2407/2023	TOYAB AHMED Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
29	AB/2445/2023	JYOTIRMOI CHETIA Versus THE STATE OF ASSAM	MR P J DUTTA MR P J DUTTA	PP, ASSAM

30	AB/2565/2023 FIXED	SAHAB UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	AB/2657/2023 FIXED	SAHER ALI Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
32	AB/2692/2023 FIXED	NILAMONI BAISHYA Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	PP, ASSAM
33	AB/2715/2023 FIXED	IMTITEMSU IMSONG Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI	PP, ASSAM
34	AB/2752/2023 FIXED	RAKTIM BHUYAN Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
35	AB/2775/2023 WITH LCR	HARIBRAT DEURI Versus THE STATE OF ASSAM	MR. S K DEORI	PP, ASSAM
36	AB/2809/2023 FIXED	ASHISH CHOUDHARY Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
37	AB/2812/2023 FIXED	AJGOR ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
38	AB/2863/2023 FIXED	SANJOY SAIKIA Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
39	AB/2906/2023 FIXED	NANDAN PRASAD Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
40	AB/2941/2023	RAHIM UDDIN @ RAHIM ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM

ORDERS

41	I.A.(CrI.)/826/2023 in CrI.A./9018/2023	HOSEN ALI Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM N CHAKRABARTY S PAUL	PP, ASSAM
	WITH CrI.A./9018/2023 (Filing Number)	HOSEN ALI Versus THE STATE OF ASSAM AND ANR (B)	MR R ISLAM	
	WITH I.A.(CrI.)/9019/2023 (Filing Number)	HOSEN ALI Versus THE STATE OF ASSAM	MR R ISLAM	

HEARING

42	CrI.A./55/2012 WITH OFFICE NOTE, LCR 9 FILES, P.B.-1, FIXED	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR. R K PRADHAN MR.A K SAIKIA MR Z ALAM MR. P K BORA	PP, C.B.I.
	WITH I.A.(CrI.)/543/2021 in CrI.A./55/2012	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR P K BORAH	SC, CBI
43	CrI.Pet./176/2018 WITH LCR 1 FILE, FIXED	SREEJIT DEY Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	PP, ASSAM

44	WITH Crl.Pet./823/2016	KISHORE BIYANI and 2 ORS Versus THE STATE OF ASSAM and ANR	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	PP, ASSAM
45	Crl.Rev.P./10/2022 WITH LCR 3 FILES, FIXED	MONOWAR HUSSAIN Versus NAJRUL ISLAM	MR. A F N U MOLLAH MR. A AHMED U U KHAN	MR. S K DAS MR R KARIM MR D BARMAN
46	Crl.Rev.P./393/2022 WITH LCR 4 FILES, FIXED	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN
	WITH I.A.(Crl.)/400/2022 in Crl.Rev.P./393/2022	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
47	Crl.Rev.P./346/2023 FIXED	SIDHARTHA MITRA @ SIDHARTHA MITRA @ SIRDHARTAA MITRA Versus SMRITIKANA PAUL (BOBI)	MR G BHARADWAJ MR B DEORI MR N BRAHMA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1974/2020 PART-HEARD, FIXED	LADI STEEL INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	MR. U K NAIR (r-3,4,5) MR. R K D CHOUDHURY, ASGI, (R-1 & 2) MR. M P SARMA (r-3,4,5) MS S SARMA HAZARIKA (r-3,4,5) MR. A BORO (r-3,4,5) MR A CHAKRABORTY (r-3,4,5) MR A CHETIA (r-3,4,5) SC, RAILWAY
2	WITH WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS	MS.M HAZARIKA MS.H B BARUA	MR.U K NAIR R-2, 3 and 4 MR. R K D CHOUDHURY, ASGI MR.A CHETRY(R-2, 3 & 4) SC, RAILWAY(R1-R3)
	WITH I.A.(Civil)/3576/2019 in WP(C)/611/2015	THE CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT. LTD.	MR. U K NAIR MR. A CHETRY	MS M HAZARIKA MS H B BARUAH
	WITH I.A.(Civil)/2251/2021 in WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS		MR. R K D CHOUDHURY, ASGI SC, RAILWAY
OLD PENDING CASES (MORE THAN 10 YEARS)				
3	WP(C)/593/2011 FIXED	ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS Versus ASSAM INFORMATION COMMISSION and ORS	MS.R BORAH MR.D SAIKIA MR. P N GOSWAMI MS.A VERMA MR.B GOGOI MR.P NAYAK	GA, ASSAM MR.N H MAZARBHUYAN MR.D K DEKA MS.P AHMED MR.M N ISLAM

4	WP(C)/1595/2011 FIXED	ECO and AGRO MOVERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 19 ORS	MR. K K MAHANTA MR. JYOTIRMOY ROY MR. S KALITA MR. A GANGULY MR. R HAZARIKA MR. R TALUKDAR MS. P BARUA MRS. R GOGOI	GA, ASSAM MR. D C CHAKRAVARTY (R- 6 TO 16) MS. S SENAPATI MS D SHARMA MS. B SARMA MR. D MAZUMDAR
	WITH I.A.(Civil)/1293/2023 in WP(C)/1595/2011	SAHARUDDIN AHMED and 10 ORS. Versus ECO and AGRO MOVERS PRIVATE LIMITED AND 9 ORS.	MR D C CHAKRAVARTY	
ADMISSION				
5	WP(C)/1767/2012 PART-HEARD, FIXED	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
	WITH WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
7	WP(C)/320/2014 PART-HEARD, FIXED, WITH ENQUIRY REPORT (IN CLOSED ENVELOPE)	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
8	WP(C)/2301/2017 PART-HEARD, FIXED	DHARAM PRAKASH SHAH Versus THE STATE OF JHARKHAND and 4 ORS	MR. A M BORA MS. C CHOUDHURY MR. D GOGOI MR. J PATOWARI MS. U SARMA	MS B DEVI (R4) GA, ASSAM MR. R SENSUA (R4) MR. R SARMA (R4) MR. S BORTHAKUR (R4)
HEARING				
9	WP(C)/5110/2013 PART-HEARD, FIXED	M/S ANMOL INDIA LTD. and 3 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED MS.B DUTTA MR.N M DUTTA MR.S K SARMA MR.S K SHARMA SC, COAL INDIA
10	WP(C)/7688/2015 PART-HEARD, FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
11	WP(C)/1822/2013 FIXED	K. NAIDU and 29 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MR A K RAI MR T R RAY MS. A TALUKDAR MR.R P N SINGH	MR. D. SAIKIA, AG, ASSAM ASSTT.S.G.I. MR. S. BORA, SC, GMC

12	WITH WP(C)/1265/2015	POLICE BHAGAT Versus THE UNION OF INDIA and 7 ORS	MR.B SHARMA MS A BEGUM MS.P BARUAH MR. K SINGHA MS.B GOGOI MR.D GOGOI MR.N BORAH MR H HAQUE MS.A BARMAN	GA, ASSAM C.G.C. MR.S BORA MS.B DAS ASSTT.S.G.I. SC, GMC
13	WITH WP(C)/3185/2019	KARRI BABU RAO AND ANR. Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	(MR S. BORA), SC, GMC (MR. S BORA), SC, GDD
14	WP(C)/5528/2013	M/S SUN SECURITY SERVICE Versus THE STATE OF ASSAM AND 2 ORS	MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	SC, HEALTH
15	WP(C)/5532/2013	M/S B.B.S. CONSTRUCTION Versus THE ASSAM STATE WAREHOUSING BOARD and 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P PATHAK MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, ASWB MR.A THAKUR SC, F C I MR.L P SHARMA
	WITH MC/3421/2013 in WP(C)/5532/2013	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. Versus M/S B.B.S. CONSTRUCTION and ORS.	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, F C I SC, ASWB MR.A THAKUR MR.L P SHARMA
16	WP(C)/5616/2020 FIXED	ARUN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3165/2023	ASHOK DOIPHODE Versus THE STATE OF ASSAM	MR P DAS MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
2	Bail Appln./3166/2023	ASHOK DOIPHODE Versus THE STATE OF ASSAM	MR P DAS MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
3	Bail Appln./3168/2023	MD. BABUL ISLAM Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
4	Bail Appln./3169/2023	MOFIJUR RAHMAN Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
5	Bail Appln./3170/2023	MD RUKUN UDDIN Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
6	Bail Appln./3177/2023	MONOJ KUMAR NATH Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
7	Bail Appln./3179/2023	DEEPAK PANWAR Versus THE STATE OF ASSAM	MR K KASHYAB	PP, ASSAM
8	Bail Appln./3181/2023	MOHIBAR RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR A S SK	PP, ASSAM
<u>MOTION (AB)</u>				
9	AB/3083/2023	JAMAL BADSHA AND 3 ORS Versus THE STATE OF ASSAM	MR J ISLAM MR R ISLAM	PP, ASSAM
10	AB/3087/2023	JAHANGIR ALOM MOLLAH @ JAHANGIR MOLLAH AND 4 ORS. Versus THE STATE OF ASSAM	MD A HUSSAIN MR. K H SAIKIA	PP, ASSAM

11	AB/3090/2023	KARUNA DEKA Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
<u>MOTION</u>				
12	Crl.Rev.P./321/2023 FIXED	JOMILA KHATUN Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM S A KHAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2612/2023 FIXED	MANASH JYOTI SAIKIA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
14	Bail Appln./2843/2023 WITH OFFICE NOTE, FIXED	MOZIBOR ALI @ MOZIBAR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
15	Bail Appln./2933/2023 FIXED	PREM MAHATO Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
16	Bail Appln./2990/2023 FIXED	ABDUL KARIM @ MD. ABDL KARIM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
17	Bail Appln./3020/2023 FIXED	GANESH MOGOR AND 4 ORS. Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
18	Bail Appln./3039/2023 FIXED	MAHIBUL HOQUE Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
19	Bail Appln./3107/2023 FIXED	SAMIRAN DAS Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA	MR S N KRISHNATRAYA (INFORMANT)
20	Bail Appln./3121/2023 B/O	SAHIDUL HUSSAIN @ ARIYAN @ GABBAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/351/2023 FIXED	ALAL UDDIN CHOUDHURY@ ALAL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	PP, ASSAM
22	AB/468/2023 FIXED	SUNIL DAS Versus THE STATE OF ASSAM	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
23	AB/1193/2023 FIXED	ALIHUSSAIN ALI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
24	AB/1503/2023 FIXED	ABU SYED RIAZUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED MR. S ISLAM MR A HAWARI A. K. KANU MR A. ALI	PP, ASSAM
25	AB/1841/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
26	AB/1970/2023 FIXED	MANITA DAS RAHANG Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<u>WITH</u>				
27	AB/1889/2023	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MS. S PHUKAN	PP, ASSAM

28	AB/2041/2023 FIXED	MD RUBUL ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
29	AB/2046/2023 FIXED	NESIM AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM MR. D N AMIN	PP, ASSAM
30	AB/2111/2023 FIXED	PRANPRATIM GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A SARMAH MS. N KALITA MS. S DAS	PP, ASSAM
31	AB/2130/2023 FIXED	ABDUL MUKTADIR BARBHUIYA Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	
32	WITH AB/1767/2023	MOBZZIL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. L R MAZUMDER(INFORMANT) MR. A ISLAM (INFORMANT) PP, ASSAM
33	AB/2143/2023 FIXED	BUBUL BORA @ BABUL BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
34	AB/2343/2023 FIXED	DR. ASIF AHMED AND 5 ORS. Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	MR. A M AHMED MR. M K HUSSAIN P. GHOSH PP, ASSAM
35	AB/2347/2023 FIXED	GOURISH GHOSH Versus THE STATE OF ASSAM	MR. D SARMA MR. S BISWAS MS D DEVI	PP, ASSAM
36	AB/2466/2023 FIXED	RANJIT DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
37	AB/2475/2023 FIXED	RABIUL ISLAM HOQUE @ RABIAL HOQUE Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB	PP, ASSAM
38	AB/2513/2023 FIXED	MUNGLA MIA AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM MR. D ZAKARIA	PP, ASSAM
39	AB/2615/2023 FIXED	HIMANGSHU DAS SAIKIA @ HIMU SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
40	AB/2670/2023 WITH LCR, FIXED	MD. BABU ALI @ RIYAJUL HOQUE @ IYAJUL HOQUE Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
41	AB/2727/2023 FIXED	RAJBALLAV BARUAH @ RAJPALLAB BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
42	AB/2825/2023 FIXED	ABDUL BAREK @ ABDUL BAREQUE AND 8 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR RITURAJ TIWARI	PP, ASSAM
43	AB/2930/2023 FIXED	NABO KR PATHAK AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
44	AB/2939/2023	SAMIR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
45	AB/2983/2023 FIXED	MRINAL KUMAR JHA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR. S SHARMA	PP, ASSAM
46	AB/3012/2023 FIXED	SHAJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH MR. S D ROY	PP, ASSAM

ORDERS

47	Tr.P.(CrI.)/23/2023 FIXED	KANCHAN DUTTA Versus RAJASHRI DAS @ RAJASHRI DUTTA	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	
48	CrI.Rev.P./305/2023 FIXED	ABHIJIT LASKAR Versus THE STATE OF ASSAM AND ANR	MR M GARODIA	PP, ASSAM
49	CrI.Rev.P./310/2023 FIXED	DEWAN HAFIJUR Versus NOORJAHAN KHANDAKAR	MR. A GOYAL MR. A CHOUDHURY	
QUASHMENT				
50	CrI.Pet./143/2021 WITH LCR 3 FILES, FIXED	MOIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. JUNM LASKAR MS. A AHMED	MR H R A CHOUDHURY (R-2) MD F H LASKAR (R-2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) B BARMAN (R-2) PP, ASSAM
HEARING				
51	CrI.A./182/2010 WITH OFFICE NOTE, LCR 4 FILES	THE STATE OF ASSAM, Versus MAHENDRA DIHINGIA,	PP, ASSAM ADDL PP,ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR
52	I.A.(CrI.)/588/2020 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./218/2020 WITH CrI.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
		ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N UDDIN K U AHMED MS P SARMA MS N HASAN MR. M ISLAM MR S K CHHETRY	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
53	CrI.Rev.P./20/2022 WITH LCR 3 FILES	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) PP, ASSAM
54	CrI.Rev.P./509/2022 WITH LCR 4 FILES, FIXED	DEBA KANTA NATH Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR. B PURKAYASTHA MR. B ZAMAN	MR. M TALUKDAR (r-2) MR Z ALAM MS. S NAZNEEN (r-2) MR. S K DAHAL (r-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023

11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./280/2021 WITH LCR 2 FILES, FIXED	LABANYA HAZARIKA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./2681/2023 WITH LCR	ANNOS ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
BAIL HEARING				
3	AB/245/2020	MRIGEN SAIKIA Versus THE STATE OF ASSAM	MR G J SAIKIA MR. M BISWAS MR S DAS MS M DAS	PP, ASSAM
4	AB/1865/2022	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
5	WITH AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
6	WITH AB/1872/2022	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
7	AB/3837/2022	KABIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
8	AB/378/2023	ABDUL KHALIQUE Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
9	WITH AB/417/2023	NAZIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

10	WITH AB/418/2023	MUSTAFA SHAMIM BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
11	WITH AB/454/2023	HIFZUR RAHMAN AHMED @ KAZI HIFZUR RAHMAN AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
12	WITH AB/499/2023	AKBAR ALI @ AKBAR ALI SK Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
13	WITH AB/501/2023	FAKHARUDDIN AHMED @ MOULANA FAKHARUDDIN AHMED QUASIMI Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
14	WITH AB/502/2023	MD. NAZIM UDDIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
15	WITH AB/514/2023	JAMIL AHMED MAZUMDAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
16	WITH AB/579/2023	MD. MUSLIMUDDIN PATOWARI Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
17	WITH AB/580/2023	AMAD UDDIN BARLASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
18	WITH AB/590/2023	ABDUL QUASIM KHAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
19	WITH AB/607/2023	ABDUL HADI AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
20	WITH AB/608/2023	ABDUL AWAL MOLLAH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS. K KALITA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
21	WITH AB/609/2023	MD. AKBARUZ ZAMAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
22	WITH AB/610/2023	ABDUR RAHIM SARKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
23	WITH AB/611/2023	KAZI HILAL AHMED AI-HILAL Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM

24	WITH AB/613/2023	NASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
25	WITH AB/649/2023	SADIQUE AHMED LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
26	WITH AB/911/2023	ABUL QUASIM KHAN @ ABDUL QUASIM KHAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
27	AB/414/2023 WITH LCR	ABDUL MOTLEB ALI @ ABDUL MOTLEB SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
28	AB/2165/2023	BANAJIT SARANIA Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MS. A BARMAN MS B TALUKDAR	PP, ASSAM
29	AB/2231/2023	ROFIKUL ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
30	AB/2273/2023	KADAM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR K ISLAM MR A ALIM SK	PP, ASSAM
31	AB/2284/2023	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
32	AB/2348/2023	DERAJ UDDIN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
33	AB/2491/2023	SARLONGKI TOKBI Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
34	AB/2541/2023	MAGBUL HUSSAIN Versus THE STATE OF ASSAM ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MD A RAHMAN	PP, ASSAM
35	AB/2674/2023	FAKIR ALI Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
36	AB/2860/2023	BHASKAR BORAH @ BIMAN BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
<u>ORDERS</u>				
37	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
38	I.A.(CrI.)/232/2023 AB 1725/2019(D/O) in AB/1725/2019	MD. IMAN ALI, Versus THE STATE OF ASSAM,	MR. N UDDIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM

HEARING

39	Crl.A./161/2008 WITH LCR 5 FILES, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
40	Crl.Pet./803/2022 WITH LCR 1 FILE, FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J ISLAM MRS. M TALUKDAR MR. N I KHAN	MR N J DAS (Amicus Curiae for R-2) PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./333/2023 FIXED	RAJU SHARMA Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
<u>ADMISSION</u>				
2	Crl.Pet./598/2022 WITH LCR 2 FILES, FIXED	MD. AITUL ALI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY MS. S KAUR	PP, ASSAM
3	Crl.Pet./768/2023 FIXED	SALMA SAHIL Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM
4	Crl.Pet./834/2023 FIXED	SHAHANUR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./2811/2023 FIXED	DILUAR HUSSAIN Versus THE STATE OF ASSAM	MR. M DUTTA MS S DEV	PP, ASSAM
6	Bail Appln./3051/2023 FIXED	SALMAN HUSSAIN Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
<u>BAIL HEARING</u>				
7	AB/3283/2022	TUSHAR SINGLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. T N DAS MR. N J KHATANIAR	PP, ASSAM SC, EXCISE DEPTT.
8	AB/104/2023	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. A CHAUDHURY MR. N HAQUE MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
9	AB/709/2023	ABDUL WAHAB Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM

10	AB/784/2023	AJIBOR RAHMAN Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
11	AB/1052/2023	NOORE MUZASSIM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S. PEGU	PP, ASSAM MR. A HASAN SC, FOREST
12	AB/1176/2023	SAMSUN NEHAR AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
13	AB/1196/2023	AZAHARUL ISLAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
14	AB/1253/2023	MD. IKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
15	AB/1731/2023	JOINUDDIN @ JUMA UDDIN ALI @ JUMBA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
16	AB/1913/2023	MURTAZA ADIL Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
17	AB/2003/2023	FAKAR UDDIN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	PP, ASSAM
18	AB/2009/2023	SAHAKAMAL SARKAR AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
19	WITH AB/1911/2023	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
20	AB/2078/2023	SADDAM @ SHAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
21	AB/2092/2023	MOZID ALI @ MOJIT ALI AND 2 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
22	AB/2098/2023	DEBASHIS CHUTIA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS D DUTTA	PP, ASSAM
23	AB/2254/2023	ASTAM KUMAR NARZARY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. A TAMULI	PP, ASSAM
24	AB/2264/2023	BUDHEN BHAGUWATI AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
25	AB/2269/2023	IZARUL HOQUE @ IZAZUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
26	AB/2294/2023	IBRAHIM ALI Versus THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MS S AHMED	PP, ASSAM

27	AB/2296/2023	MAHAR ALI AND ANR Versus THE STATE OF ASSAM	MR. A K AHMED K SHIKDER	PP, ASSAM
28	AB/2313/2023	DR. GEETARTHA DARSHAN BARUA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
29	AB/2326/2023	MD. KARIM ALI @ KARIM ALI Versus THE STATE OF ASSAM	BASANTI CHETIA MR S AHMED	PP, ASSAM
30	AB/2387/2023	MD. NAZIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
31	AB/2450/2023	KAMAL UDDIN Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
32	AB/2495/2023	SAHA ALOM Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
33	AB/2525/2023	CHAMPAK KALITA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
34	AB/2548/2023	TAIJUDDIN @ TAYEJUDDIN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
35	AB/2554/2023 FIXED	MRIGANKA SARMA @ MRINAL SARMA AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
36	AB/2636/2023	DIPANKAR DEKA Versus THE STATE OF ASSAM	MR. R SALOI MR H AGARWAL	PP, ASSAM
37	AB/2641/2023	JAMAL UDDIN Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
<u>ORDERS</u>				
38	Crl.A./102/2023 <u>0 Y 6 M 23 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/243/2023 in Crl.A./102/2023	PRAKASH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR. PRAKASH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM PP, ASSAM
39	Crl.Rev.P./320/2023 FIXED	JAGADISH PRASAD SAH Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
40	I.A.(Crl.)/558/2023 WITH LCR 1 FILE, FIXED in Crl.Pet./366/2023 WITH Crl.Pet./366/2023	MRS. RUMEE KALITA, Versus SRI DIPAN BARMAN AND ANR DIPAN BARMAN Versus THE STATE OF ASSAM	MD KHAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR. DEBANUJ DUTTA	MR. B GOGOI PP, ASSAM MD KHAN (R-2) PP, ASSAM
<u>HEARING</u>				
41	Crl.Rev.P./463/2017	ASHFAQUE LASKAR Versus GALIB ANWAR	MR.K N CHOUDHURY MR.S BORA MS.J RAJKUMARI	MS. R HUSSAIN MR. A SATTAR MS.N BARMAN

42	Crl.Rev.P./123/2019 WITH LCR 7 FILES	SUNIL KAKOTI Versus MD. LATIFUDDIN AHMED	MR R K MOUR MR P DAS MS. H CHAKRABORTY	DR. B U AHMED MR K UDDIN MR K UDDIN MR. A K AZAD MR. A K AHMED
43	WITH Crl.Rev.P./185/2019	SUNIL KAKOTI Versus LATIFUDDIN AHMED	MR R K MOUR MR P DAS	DR. B U AHMED MR K UDDIN MR. A K AZAD MR. A K AHMED
44	Crl.A./143/2021 2 Y 6 M 27 D.:WITH OFFICE NOTE, LCR 5 FILES, P.B.-1, B/O WITH I.A.(Crl.)/349/2021 in Crl.A./143/2021	JOYNUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR. JOYNUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	MS. D SAIKIA (AMICUS CURIAE)(R-2) PP, ASSAM MS. D SAIKIA (AMICUS CURIAE)(R-2) PP, ASSAM
45	Crl.Pet./421/2022 WITH LCR 1 FILE	ABDUL KARIM Versus THE STATE OF ASSAM	MR Z KAMAR MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2023

-

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023